

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH : JODHPUR

Date of order : 16.07.1998

O.A. No. 227/1997

Malik Mohd. son of Shri Ed. mohd., by caste Mohammedon, aged about 57 years, at present working as Office Superintendent Gr.I in the office of the District Controller of Stores, Northern Railway, Jodhpur.

... Applicant.

v e r s u s

1. The Chairman, Railway Board, Rail Bhawan, New Delhi.
2. Union of India through its General Manager, Northern Railway, Headquarter Building, Baroda House, New Delhi.
3. The District Controller of Stores, Northern Railway, Jodhpur.
4. The Assistant Personnel Officer (Workshop), Northern Railway, Jodhpur.

... Respondents.

Mr. S.N. Trivedi, Counsel for the applicant.

Mr. R.K. Soni, Counsel for the respondents.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Mr. Gopal Singh, Administrative Member.

O R D E R

(Per Hon'ble Mr. Gopal Krishna)

Applicant, Malik Mohd., in this application under Section 19 of the Administrative Tribunals Act, 1985, has mainly prayed for a direction to the respondents not to revert him from the post of Office Superintendent Gr.I in the scale of Rs. 2000-3200 to the post of Office Superintendent Gr.II in the scale of Rs. 1600-2660 and also to maintain the seniority of the applicant.

2. We have heard the learned counsel for the parties.

3. Learned counsel for the applicant has stated before us that the applicant has since retired, the present application has become infructuous. In view of this position, this O.A. is dismissed with no order as to costs.

*Gopal Singh*  
(GOPAL SINGH)

Adm. Member

*Gopal Krishna*  
(GOPAL KRISHNA)  
Vice Chairman

cvr.